

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) There is no proposal at present to import tea to meet the domestic demand.

(b) Does not arise.

Securities Exchange Board of India

8287. SHRI P. NARSA REDDY: Will the FINANCE MINISTER be pleased to state:

(a) whether Government propose to bring forward a legislation to give teeth to the Securities Exchange Board of India (SEBI) and announce norms for the operations of financial institutions:

(b) if so, when the legislation is likely to be given effect to; and

(c) the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (ANIL SHASTRI):

(a) Yes, Sir.

(b) and (c). The necessary steps for introducing the legislation are underway and it is intended to implement it when passed.

Export Incentives by EPZ

8289. SHRI VASANT SATHE:
SHRI M.M. PALLAM RAJU:

Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn to the news-item appearing in Hindustan Times dated 4 April, 1990 under the caption "EPZs must provide better incentives";

(b) if so, the reaction of the Government thereto; and

(c) the action taken/proposed to provide a more lucrative package of incentives at six EPZs?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):
(a) Yes, Sir.

(b) and (c). An exercise has been undertaken to review the working of the Export Processing Zones with a view to stimulate exports.

[*Translation*]

Head Office of Small Industries Development Bank

8290. SHRISANTOSH KUMAR GANG-
WAR: Will the Minister of OF FINANCE be pleased to state:

(a) whether orders had been issued to open the Head Office of Small Industries Development Bank in Lucknow;

(b) if so, the progress made in this regard;

(c) whether any date was fixed earlier to open the said Head Office and if so, the reasons for not opening this Head Office there;

(d) whether this office is being shifted now from Lucknow; and

(e) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Small Industries Development Bank of India (SIDBI) has started its operations with effect from 2nd of April, 1990 from its various offices located all over the country. As regards the Head Office of the new Bank of the following provisions exists in the SIDBI Act: